

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1456 OF 2008

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

S.P. VOHRA

Respondent(s)

Date: 30/06/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE A.K. PATNAIK
(Vacation Bench)

For Appellant(s) Mr.Rekha Pandey, Adv.
Mr. Mukesh Verma,
Mr. Ashwani Garg, Adv.
Mr. D.S. Mahra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List after summer vacation before appropriate
Bench.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master